श्री श्रीम प्रकाश त्यागी : ग्रध्यक्ष महोदय, मै माननीय मत्नी जी मे जानना चाहता ह कि समा-

चार पत्रो में ग्रीर भारतवर्ष के हवाई ग्रड्डो के

ग्रधिकारियों के पास समय-समय पर जिन ग्रन्त-

र्राष्ट्रीय उडान कम्पनियो की शिकायतें ब्राजी रहती

है वे कोन-कौन सी हैं ग्रीर उनकी विकासने क्या

है ? उन शिकायतों को दुर करने की दिणा में ग्रापने

निवेदन कर चुका हूं कि जितने हमारे हवाई

धड़ हैं उनमें से दिल्ली ग्रौर बम्बई में मध्यरान्नि

के पास टैंफिक घटो-घंटों के लिये ग्राधिक हो जाता है

क्योंकि जितनी भी अन्तर्राष्ट्रीय सेवाए है उनके

कुछ इस प्रकार के नियम बन गये हैं कि मध्य राब्रि को मारी उड़ाने दिल्ली या बम्बई पर स्राती

है। ये देश 10 वजे राव्रि से मबेरे 6 बजे तक

एयर सर्विस की उड़ाने बोइंग पोल्शन की वजह

से नहीं करने देती है। ये उडाने हमारे यहां ही

एक ही माथ ग्राती हैं। जहां पर 500-700 की

गजाइश है हवाई जहाजो के बंचिंग में एक हजार,

दो हजार लोग म्रा जाते हैं। हमारी कोशिश यह

श्री राज बहादर: इकटुठे न ग्रायें। हमको इसमे

यह भी देखना पडता है कि इसके द्वारा हम यानियो

ग्रौर पर्यटको को खो न दें। इस लिये इन बातो

को ध्यान में रखते हुए कोई दूसरा रास्ता निका-

ह कि क्या भ्रन्तर्राष्ट्रीय कोई समझौता अभी तक

श्रीराज बहाद्र: मैं इतना ही कह सकता हं

श्री श्रोम प्रकाश त्यागी: मैं यह जानना चाहता

लनापड़ेगा।

हो पाया है।

कि कोशिश की जा रही है।

है कि उनको कह दें समझा कर कि...

श्री प्रकाशवीर शास्त्री: दिन में ग्राए।

श्री राजबहादूर. माननीय ग्रध्यक्ष जी, मै पहले

क्या प्रयत्न किया है?

25

to Questions

1274. SHRI NABIN CHANDRA BURA-GOHAIN: t

SHRI SARDAR AMJAD ALI:

DR. V. B. SINGH:

SHRI HARSH DEO MALAVIA:

SHRI JAGAN NATH BHAR-DWAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a Pakistant trawler, M. V. "Khuda Hafiz", was seized by Customs authorities in the first week of January, 1976 in the Gulf of Cutch;
- intrusion into Indian territorial waters by Pakistani boats in this area:
- this Pakistani boat; and
- the crew of the seized vessel?

OF THE MINISTER STATE CHARGE OF DEPARTMENT OF REVE-NUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) The Customs Officers Okha seized a mechanised "Khuda Hafiz" M. V. of Pakistan origin and registry in the first week of January 1976 in the Gulf of Kutch near Jakhau.

- (b) Three more cases in which Pakistani boats have recently been seized in this area have come to the notice of the Government.
- (c) The boats were ostensibly on fishing mission. The case is under investigation. It cannot yet be said definitely if these vessels had some ulterior motive for illegally entering Indian Territorial waters.

श्री श्रार० डी० जगताप श्रावरगांवकर: क्या यह सही है कि विदेशी यात्री कलकत्ता जाना नहीं चाहते क्योंकि बम्बई म्राने में उनको सहलियत होती है और कलकत्ता में नक्सलाइट मुवमेंट भी

- (b) whether there have been prior cases of
- (c) what was the ostensible reason and the real purpose behind this intrusion by
- (d) what action is being taken against

†The question was actually asked on the floor of the House by Shri Nabin Chandra Buragonaim.

(d) All the crew members of the vessel gners Act for illegal intrusion.

SHRI NABIN CHANDRA BURA-GOHAIN: Sir, in view of the fact that foreign goods have been intruding into the territory of India through the waters of the Gulf of Kutch with the help of Pakisteni country boats, may I know whether the hon. Minister is seized of this problem and what steps have been taken?

SHRI PRANAB MUKHERJEE: Sir, I am seized of the problem but unfortunately the goods seized from the boats were only 400 kg. of fish and 20 kg. of ice.

SHRI NABIN CHANDRA BURA-GOHAIN: Sir, people over the world think that India is the best market for smuggled goods. Smuggled foreign goods have been intruding into the territory of India either through the borders in the west or through the borders in the east, on a large scale. Foreign goods, mainly Chinese goods have been intruding into India through the international borders of Assam, Mizoram and Nagaland, How many cases have been detected by his officials and what steps have been taken?

SHRI PRANAB MUKHERJEE: Sir, this is not a general question about smuggling; this is a question about a Pakistani trawler.

MR. CHAIRMAN: That will not arise.

SHRI SARDAR AMJAD ALI : Sir, I think this is not a very fishy question. As the hon. Minister has said, ostensibly this ship had come for fishing. The Pakistani ship may have come into the territorial waters of India for anything but fishing. But I would like to know from the hon, Minister whether in an ostensible manner the smuggling business has gone up recently in the Gujarat coast.

SHRI PRANAB MUKHERJEE: Sir, so "Khuda Hafiz" were handed over to the far as the purpose of the entry of these boats Police and they were produced before the is concerned, I have already replied in the Court of Nalia for action under the Forei- text of my answer that it is not yet definitely ascertained whether they had any ulterior motive. But, so far as the second part of the hon. Member's question is concerned, unfortunately it is a fact that of late, smuggling activities in the Gujarat coast have been increasing. Till September. 1975 it was at a low ebb, but the seizure figures indicate that in October-November and up to 12th December, there has been some increase in smuggling activities in the Gujarat coast. We have already taken it up and my colleagues in the Home Ministry have drawn the attention of the Gujarat Chief Minister to this point.

> MR. CHAIRMAN: Dr. V. B. Singh. Not here. Mr. Harsh Dev Malaviya.

श्री हर्ष देव मालवीय: मान्यवर, पहले तो थोड़ा सा इस बात का म्पष्टीकरण चाहता हं कि समद्र में भ्राप टेरिटोरियल बाटर कितनी दूरी तक मानते हैं ? श्रामतौर पर दुनियां के श्रन्दर इस बात पर कट्रोवर्सी चल रही है कि टेरिटोरियल वाटर 12 मील की दूरी पर है या 120 मील की दुरी पर है, इस संबन्ध में कुछ भी स्पष्ट नहीं है। दूसरी बात मैं यह कहना चाहता हूं कि प्राय: हमें सूचना मिलती रहती है कि हमारे समद्र में कभी तो चीन के जहाज या ट्रालर चले ग्राते हैं ग्रौर कभी किसी ग्रौर देश के। ऐसी स्थिति में मैं मालम करना चाहता हं कि क्या हमारी समद्री सीमा कोई खला चौक है जहां पर जिसकी मजीं जब ग्राई तब चला ग्राता है? मैं यह भी जानना चाहता हं कि इन सब चीजों को रोकने के लिए प्रापकी तरफ से क्या इंतजाम किया गया है ? क्या ग्रापने कोई ऐसी मशीनरी कायम की है जो इन चीजों को रोके ? क्या हमारी समुद्री सीमा कनाट प्लेस की तरह कोई खुला चौक है जिसमें लोग जब मर्जी आई, बले आते?

SHRI PRANAB MUKHERJEE: Sir. I can just reply limitedly that so far as territorial waters are concerned, as per the Customs Act, it is twelve nautical miles. And if

there was no arrangement—apart from the Defence and other patrolling, even from the Customs angle-these boats would not have been seized.

SHRI HARSH DEO MALAVIYA : they continue to come. What is your arrangement? Will you enlighten us?

(No reply)

MR. CHAIRMAN: Shri Jagan Nath Bhardwai.

SHRI JAGAN NATH BHARDWAJ: My point has been covered by Shri H. D. Malaviva.

SHRI VIREN J. SHAH: Sir, the hon. Minister mentioned about the increase of seizures on Gujarat coast recently. Does this show that the smuggling activity has increased or that the vigilance of Guiarat Government from September onwards has resulted into greater seizures and greater alertness?

MR. CHAIRMAN: You have to put a supplementary.

SHRI VIREN J. SHAH: This is arising from the answer that the hon. Minister gave just now. I am submitting this supplementary, whether the greater seizures are due to greater smuggling activities or greater alertness on the part of the Gujarat Government

SHRI PRANAB MUKHERJEE: I am afraid it is because of the rather lack of alertness on the part of the Gujarat Government because the number of seizures previously was 39 and the quantum of goods seized was worth Rs. 1.5 lakhs but with been increase in seizures the quantum of tower goods seized has gone up to Rs. 5.3 lakhs and for the information of the hon, Member all these seizures have been done by the Customs people and not by the Gujarat floor of the House by Shri Nripati Ranjan Government.

श्रो प्रकाशवीर शास्त्री : मछली खाने वाले कुछ देश इस प्रकार के है जिनके समद्रो की मछलिया खाते खाते समाप्त हो गई हैं। हमारे यहां ग्रंडमान निकोबार ग्रीर मद्राम का जो समृद्र है उसमें मछलियों की एक बहुत बड़ी तादाद है ग्रीर जापान, चीन, कोरिया ब्रादि जगहो से मछलियां पकडने म्राते हैं। मैं जानना चाहता हं क्या नौसेना से मिलकर या कृषि मंत्रालय से मिलकर कोई ऐसी समन्त्रित योजना बनाई है कि यह जो करोड़ों रु० की मछलियां चोरी करके जा रही है, यह चोरी रोकी जा सके?

MR. CHAIRMAN: This question will not arise out of this.

SHRI PRANAB MUKHERJEE: I can pass it on to the Agriculture Ministry.

MR. CHAIRMAN: Next question. Calcutta-Shillong Flights

*275. SHRI NRIPATI **RANJAN** CHOUDHURY:†

> SHRI NABIN **CHANDRA BURAGOHAIN:**

> DR. RAJAT KUMAR CHAKRA-BARTI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the progress so far made regarding development of the airport at Shillong in Meghalaya; and
- (b) what are the reasons for not operating regular Indian Airlines flights from Calcutta to shillong?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHA-**DUR**) : (a) The construction runway (6000' × 150' LCN-30), apron and taxi-track has been completed. Technical buildings and residential quarters have also completed. Work on the is in progress. Construction of terminal building is to commence shortly.

[†]The question was actually asked on the Choudhury. -